

**FORM - G****INVITATION FOR EXPRESSION OF INTEREST FOR  
PME INFRATECH PRIVATE LIMITED OPERATING IN MANUFACTURING OF ELECTRONIC  
METRES AND OTHER ELECTRONIC COMPONENTS AT NEW DELHI AND HAVING  
REGISTERED OFFICE AT MUMBAI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>PME INFRATECH PRIVATE LIMITED</b> PAN: AAACV4958R CIN: U32100MH1987PTC045671
2. Address of the registered office	B - 205, Swiss Palace, Shastri Nagar, Andheri West, Mumbai City, MH - 400053
3. URL of website	<b>NA</b>
4. Details of place where majority of fixed assets are located	DLF-40, Industrial Area, Kirti Nagar, New Delhi - 110015
5. Installed capacity of main products/ services	The Suspended Directors has not provided the details.
6. Quantity and value of main products/ services sold in last financial year	Quantity: NA Revenue from Operations for FY 2021-22 is NIL.
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by E-Mailing at <a href="mailto:cirp.pmeinfratech@gmail.com">cirp.pmeinfratech@gmail.com</a> & <a href="mailto:lalitkumardangi@gmail.com">lalitkumardangi@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria for the prospective resolution applicants under section 25(2)(h) of the Code can be sought by E-Mailing at <a href="mailto:cirp.pmeinfratech@gmail.com">cirp.pmeinfratech@gmail.com</a> & <a href="mailto:lalitkumardangi@gmail.com">lalitkumardangi@gmail.com</a>
10. Last date for receipt of expression of interest	23 <sup>rd</sup> July, 2023
11. Date of issue of provisional list of prospective resolution applicants	28 <sup>th</sup> July, 2023



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12.	Last date for submission of objections to provisional list	02 <sup>nd</sup> August, 2023
13.	Process email id to submit EOI	<a href="mailto:cirp.pmeinfratech@gmail.com">cirp.pmeinfratech@gmail.com</a>



*Lalit Kumar Dangi*

**Lalit Kumar Dangi**

**Deemed Resolution Professional**

**in the matter of PME Infratech Private Limited**

104, M. K. Bhavan, 300, Shahid Bhagat Singh Road, Fort, Mumbai 400001

**Regn. No.:** - IBBI/IPA-001/IP-P01821/2019- 2020/12859

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**Date:** 08<sup>th</sup> July, 2023

**Place:** Mumbai